

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 219 OF 2015 &
IA NO. 358 OF 2015**

Dated : 19th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Load Despatch Centre Appellant (s)
Versus
M/s Arasmeta Captive Power Co. Ltd. & Ors..... Respondent (s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. Abhik
Mr. Girish Gupta (Rep.)

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

Mr. C.K. Rai
Mr. Paramhans for R-3

Ms. Suparna Srivastava
Mr. Raghav Kapoor for R-2

ORDER

Counsel for the appellant is stated to be in some personal difficulty.

List the matter on **23.05.2016**.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**